

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO. 734  
TO BE ANSWERED ON 07.02.2023**

**DELIVERY OF SOCIAL JUSTICE**

†734. **SHRI AJAY KUMAR MANDAL:**  
**SHRI RAMESH CHANDER KAUSHIK:**  
**SHRI CHANDESHWAR PRASAD:**  
**SHRI MAHABALI SINGH:**  
**SHRI SUNIL KUMAR PINTU:**  
**SHRIMATI NAVNEET RAVI RANA:**  
**SHRIMATI RAMA DEVI:**  
**MS. LOCKET CHATTERJEE:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

(a) the total funds allocated and utilized by the Government to improve the delivery of social justice in the country especially in Bihar including its Sitamarhi, Sheohar, East Champaran, Bhagalpur and Aurangabad Districts, Amravati District of Maharashtra, Hooghly District of West Bengal and Sonapat District of Haryana during the last three years;

(b) whether any review has been done by the Government to know the utility of its schemes, plans and programmes during the said period; and

(c) if so, the details and outcome thereof?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT**

**(SHRI RAMDAS ATHAWALE)**

(a): The focus of the Department of Social Justice and Empowerment is the welfare of the poorest households of the socially, educationally and economically marginalized sections of the society including Scheduled Castes (SCs), Other Backward Classes, Senior Citizens, Victims of alcoholism and Substance Abuse, Transgender Persons, Beggars, Denotified and Nomadic Tribes (DNTs), Economically Backward Classes (EBCs) and Economically weaker Section (EWS). This Department is implementing Several Schemes for their Welfare. Details of scheme-wise fund allocated/utilized are as per **Annexure**.

(b) & (c): For the successful implementation of the Schemes, Government undertakes steps like mandatory annual inspections by District Authorities, Programme Monitoring Unit(PMU), Scrutiny of proposals by multidisciplinary State Level Grants-in-aid Committee, mandatory submission of audited statement of accounts and utilization Certificate and periodic review by holding meetings at national level, state level, district level and field visits. The Department also undertakes periodic review of the implementation of the schemes through third party evaluation studies.

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Annexure as referred to in reply to Lok Sabha Unstarred Question No.734 for answer on 07.02.2023					
A. Scheme-wise Funds Allocated and utilized/Expenditure 2019-20 & 2020-21					
S.No.	Programme/Schemes	(Rs. in crore)			
		Funds Allocated 2019-20	Utilized/Exp. 2019-20	Funds Allocated 2020-21	Utilized/Expenditure 2020-21
1	Post Matric Scholarship for SCs	2926.82	2711.31	2987.33	4010.16
2	Free Coaching for SCs and OBCs	30.00	13.26	30.00	11.97
3	Pradhan MantriAdharsh Gram Yojana	390.00	717.96	700.00	216.52
4	Strengthening of machinery for Enforcement of Protection of Civil Right Act 1955 and Prevention of Atrocities Act, 1989	530.00	619.64	550.00	593.39
5	BabuJagjivan Ram ChhatrawasYojana	107.76	25.00	30.00	56.40
6	Assistance to Vol.Orgns. for SCs	70.00	67.17	100.00	55.81
7	Pre-matric Scholarships for the children of those engaged in unclean occupation	5.00	29.40	25.00	26.81
8	State Sch. Castes Development Corporations	30.00	20.00	50.00	15.86
9	Up gradation of Merit of SC Students	0.01	0.00	0.00	0.00
10	Special Central Assistance to Scheduled Castes Sub Plan	1100.00	1114.73	1200.00	387.00
11	National Fellowship for SCs	360.00	246.66	300.00	119.00
12	Self Employment Scheme of Liberation & Rehabilitation of Scavengers	110.00	84.80	110.00	16.60
13	National Overseas Scholarship for SCs	20.00	32.76	20.00	33.09
14	Top Class Education for SCs	40.50	39.70	40.00	52.88
15	Pre Matric Scholarship for SCs	355.00	352.70	700.00	569.52
16	VISVAS Yojana SC Component	0.00		0.00	10.00
17	Venture Capital Funds for SCs	60.00	160.00	65.00	30.00
18	Credit Gurantee fund for SCs	0.01	0.00	1.00	0.00
19	Pradhan MantriDakshtaAurKushaltaSamapan (SC Coponent)	0.00	0.00	0.00	0.00
20	Scheme for prevention of Alcoholism and Substance (Drugs) Abuse	130.00	108.93	0.00	0.00
21	Research Studies & Publications	5.00	3.07	0.00	0.00
22	Information & Mass Education Cell	45.00	10.93	20.00	2.78
23	Assistance to VO's. for Providing Social Defence Services	3.00	3.00	4.00	3.00
24	Integrated Programmes for Sr. Citizens	90.10	107.30	0.00	0.00
25	National Action Plan for Senior Citizens	40.00	31.50	200.00	130.31
26	National Survey on Drug Abuse and Substance Abuse	0.99	0.00	0.00	0.00
27	National Action Plan on Drug Demand Reduction	135.00	134.89	260.00	149.43
28	Integrated Programme for Rehabilitation of Beggars	5.00	21.14	100.00	0.00
29	Scheme for Tansgender Persons	5.00	4.50	10.00	0.00
30	RashtriyaVayoshriYojana	0.01		1.00	26.50
31	Pre-matric Scholarship to OBCs	220.00	201.42	250.00	165.85
32	Assistance for Skill Development of OBCs, DNTs and EBCs	30.00	34.00	50.00	47.29
33	Boys & Girls Hostels for OBCs	30.00	21.29	50.00	31.59
34	Post-Matric Scholarship for OBCs	1360.00	1299.19	1415.00	1159.59
35	Scheme for Educational and Economical Development of De-notified and Nomadic Tribes	10.00	9.00	10.00	9.00
36	Post Matric Scholarship for Economically Backward Classes	23.00	13.99	25.00	25.00
37	Interest Subsidy on Overseas Studies of OBCs	15.00	26.09	35.00	32.61
38	National Fellowship for OBCs and EBCs	70.00	52.50	120.00	33.00
39	VISVAS Yojana OBC Component	0.00		0.00	10.00
40	Venture Capital Fund for Backward Classes	50.00	90.00	60.00	0.00
41	Pradhan MantriDakshtaAurKushaltaSamapan (OBC Coponent)	0.00	0.00	0.00	0.00
<b>Total for all schemes of the Department</b>		<b>8402.20</b>	<b>8407.83</b>	<b>9518.33</b>	<b>8030.96</b>

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**B. Scheme-wise Funds Allocated and utilized/Expenditure 2021-22**

S.No.	Programme/Schemes	<i>(Rs. in crore)</i>	
		Funds Allocated 2021-22	Utilized/Exp. 2021-22
1	Post Matric Scholarship for SCs	3415.62	1978.56
2	<b>SHREYAS Scheme</b> <b>(National Fellowship, National Overseas Scholarships, Top Class Education, Free Coaching)</b>		
	National Fellowship for SCs	300.00	122.44
	National Overseas Scholarship for SCs	30.00	49.07
	Top Class Education for SCs	70.00	84.72
	Free Coaching for SCs	50.00	14.98
3	PM AJAY	1800.00	1820.32
4	Strengthening of machinery for Enforcement of Protection of Civil Right Act 1955 and Prevention of Atrocities Act, 1989	600.00	610.11
5	Scheme of Residential Education for Students in High School in Targeted Area (SRESHTA)	200.00	38.04
6	Assistance to State Scheduled Castes Development Corporations	25.00	0.00
7	Self Employment Scheme of Liberation & Rehabilitation of Scavengers	100.00	39.00
8	Pre Matric Scholarship for SCs and Others	725.00	570.39
9	VISVAS Yojana (SCs)	100.00	0.00
10	Venture Capital Funds for SCs	100.00	70.00
11	PM DAKSH Yojana SC Component	60.00	33.21
12	<b>Atal VayoAbhuday Yojana</b>	300.00	96.54
13	National Action Plan on Drug Demand Reduction	260.00	90.93
14	Support for Marginalized Individuals for Livelihood & Enterprize (SMILE)		
	Comprehensive Rehabilitation of Persons Engaged in the Act of Begging	50.00	0.05
	Comprehensive Rehabilitation for Welfare of Transgender Persons	20.00	1.91
15	<b>PM YASASVI (OBCs/EBCs/DNTs)</b>		
	Post Matric Scholarship for OBCs/EBCs	1300.00	1319.96
	Pre Matric Scholarship for OBCs	250.00	218.46
	Boys and Girls Hostel for OBCs	30.00	18.76
16	<b>SHREYAS (OBCs)</b>		
	National Fellowship for OBCs	100.00	55.55
	Interest Subsidy on Overseas Studies of OBCs	30.00	26.70
17	VISVAS Yojana OBCs	50.00	0.00
18	Venture Capital Fund for Backward Classes	20.00	20.00
19	PM DAKSH Yojana OBC Component	40.00	35.02
20	Scheme for Economic Empowerment of DNT/N/SN (SEED)	50.00	0.21
21	Information, Monitoring Evaluation and Social Audit	25.00	17.82
<b>Total of all schemes of the Department</b>		<b>10100.62</b>	<b>7332.75</b>

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